

(3)

IN THE CENTRAL ADMINISTRATIVE TRIAUNAL
AHMEDABAD BENCH

O.A. No. /413/89
T.A. No.

DATE OF DECISION 14th June, 1993

Suresh Gopaljibhai Singal Petitioner

Mr. D. R. Chaudhary Advocate for the Petitioner(s)

Versus

Union of India & others Respondent

Mr. Akil Kureishi Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. N. B. Patel : Vice Chairman

The Hon'ble Mr. V. Radhakrishnan : Member (A)

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

No

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Suresh Gopaljibhai Singal,

Hindu, adult : Occ: unemployed,
Resident at Rajkot,
Address : Khadi Gramodhyog Maddir,
Pedak, Rajkot .

.....applicant

Advocate Shri D.R.Chaudhary

versus

1. The Union of India,
through its Secretary,
Post & Telegraph Dept.,
Sachivalaya,
New Delhi.

2. The Assistant Superintendent of Post office,
Rajkot, Sub-Division (Main)
Parsi Agiari,
Phulchhab Press Building,
Sadar,
Rajkot.

.....respondents

Advocate Shri Akil Kureshi

O R A L O R D E R

O.A./413/89

Date :14/6/93

Per : Hon'ble Shri N.B.Patel,
Vice Chairman

The applicant may make a representation or an application to the respondent no.2 for his name being included in the list of candidates for appointment as Leave Substitute E D Packer. If the applicant makes such an application / representation within a period of 15 days from today, the respondent no.2 may consider the application/representation on merit. The applicant will not claim any benefit of his past service as nominee of Mr.Mornia. In view of this direction, Mr.Chaudhary, on behalf of the applicant

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seeks permission to withdraw this application.

Permission is granted. The application is disposed of as withdrawn. No order as to costs.

VR
(V.Radhakrishnan)
Member(A)

NP
(N.B.Patel)
Vice Chairman

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